

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 123 of 2011 &
I.A. Nos. 199 & 200 of 2011**

Dated : 20th October, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Punjab State Power Corporation Ltd.Appellant (s)
Versus**

Powergrid Corporation of India Limited & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani

ORDER

It is represented by the learned counsel for the Appellant that all the Respondents have been served except Respondent No.13 and seeks some more time to effect service on Respondent No.13.

Post the matter on **02.11.2011.**

**(V. J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS